NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **07.03.2025** (FRIDAY)

CHENNAI BENCH (HYBRID MODE) 10.30 AM

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In the Court of **Hon'ble** Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No.1293&1295/2024	Mantri Developers Pvt.	Mr. Sriram	Mr. Vinod Kumar- R6
	(To Recall)	Ltd.	Venakatavaradan	
	in	Vs		
	Comp App (AT) (CH)	Ace Enviro Tech Pvt.		
	(Ins) No. 129/2024	Ltd. & 6 Ors.		
	For Direction			
	IA No.1294&1296/2024			

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
2.	Comp App (AT) (CH)	RR Techno Mechanicals	Mr. R Padmanabhan,	
	(Ins) No. 136/2025	Pvt. Ltd. & Anr.	PCS	
	For Condone Delay	Vs		
	IA No. 363/2025	MOC Dies and Moulds		
		Pvt. Ltd.		
	(With defects)			
3.	Comp App (AT) (CH)	C. Natarajan	Mr. B Sarath Babu	
	(Ins) No. 138/2025	Vs		
	For Stay	CA Mahalingam Suresh		
	IA No. 369/2025	Kumar Liquidator of		
	For Condone Delay	Easun Reyrolle Ltd		
	IA No. 370/2025			
	Delay in refiling			
	IA No. 371, 372 &			
	373/2025			
	(With defects)			

02.00 PM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
1.	Review App No. 03/2023	V. Venkata Sivakumar	Mr. V Venkata	Mr. J Manivannan R1
	in	Vs	Sivakumar	Mr. Jerin Asher Sojan-
	Comp App (AT) (CH)	S. Hari Karthik, New		R2
	(Ins) No. 155/2023	Liquidator of The		
	To Recall	Jeypore Sugar Co. Ltd &		
	IA No. 677/2024	Anr.		

After rising of 2pm-Chennai Bench

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 56/2022	Joint Lender Forum Vs S. Siva Sundar & 3 Ors.	Mr. Sathiyanarayanan	Mr.S Kumaran-R2 R3 Mr. V Venkata Sivakumar- R4
2.	Comp App (AT) (CH) (Ins) No. 358/2022 To Dispense with IA No.821/2022 For Stay IA No. 818 & 1094/2022, 868 & 869/2023 To Implead IA No. 937/2022	Babu Manoharan Jaikumar Christhurajan Vs Umesh Garg Liquidator of Jeppiaar Cements Pvt. Ltd. & 2 Ors.	Mr. G Sudhakar	Mr. Abhishek Anand R1, R2
3.	Comp App (AT) (CH) (Ins) No. 352/2023	V Venkata Sivakumar, Liquidator of Rathna Stores Pvt. Ltd. Vs UCO Bank Ltd.	Mr. V Venkata Sivakumar Party-in-person	Mr. Surya Teja SS Nalla
4.	Comp App (AT) (CH) (Ins) No. 02/2024 For Exemption IA No. 11/2024 For Condone Delay IA No. 12/2024	SEI Tejas Pvt. Ltd. Vs Novus Green Energy Pvt. Ltd.	Mr. V Venkata Sivakumar	Mr. Y Suryanarayana
5.	Comp App (AT) (CH) No. 18/2024 For Stay IA No. 313/2024 For Substitution IA No. 144/2025	Jeppiaar Fishing Harbour Muttom Pvt Ltd & Anr. Vs Jeppiaar Sheela	Mr. Dominic Savio Joseph	Mr. R Swarnavel
6.	Comp App (AT) (CH) No. 80/2024 For Urgent Listing IA No. 1191/2024 For Stay IA No. 1192/2024	Regeena Jeppiaar Murali Vs Jeppiaar Furnace and Steels Pvt. Ltd. & 6 Ors	Mr. Sanjeev Kumar KP	Mr. TK Bhaskar R1-R6
7.	Comp App (AT) (CH) (Ins) No. 89/2025 For Stay IA No. 250/2025 To dispense with IA No. 251/2025	Riju Ravindran Suspended Director & Promoter of Think and Learn Pvt. Ltd. Vs Pankaj Srivastava, Erstwhile IRP of Think and Learn Pvt. Ltd. & 3 Ors.	Mr. Adarsh Ramanujan	Mr. Thriyambak J Kannan For Caveator
8.	Comp App (AT) (CH) (Ins) No. 120/2025 For Exemption IA No. 329/2025 For Stay IA No. 330/2025 For Additional docs. IA No. 381/2025	Byju Raveendran Suspended Director and Promoter of Think and Learn Pvt. Ltd. Vs Aditya Birla Finance Ltd. & 3 Ors.	Mr. V Shyamohan	
9.	Comp App (AT) (CH) (Ins) No. 130/2025 For Stay IA No. 349 & 350/2025	The Board of Control for Cricket in India Vs Pankaj Srivastava, IRP of Think and Learn Pvt. Ltd. & 3 Ors.	Ms. Bhavya Mohan	Mr. Thriyambak J Kannan For Caveator

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

- 1. Notice Board
- 2. Website: www.nclat.nic.in